

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †488
TO BE ANSWERED ON- 06/02/2023

EKLAVYA MODEL RESIDENTIAL SCHOOL

†488. SHRI OMPRAKASH BHUPALSINH
ALIAS PAWAN RAJENIMBALKAR:
SHRI VINAYAK RAUT:
SHRI BHAGIRATH CHOUDHARY:
SHRI GAJANAN KIRTIKAR:
SHRIMATI DELKAR KALABEN
MOHANBHAI:
SHRI JAYANT SINHA:
SHRI SANJAY JADHAV:
SHRIMATI KESHARI DEVI PATEL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to set up or proposed to set up more Eklavya Model Residential Schools (EMRS) in the country, State-wise including Hazaribagh and Ramgarh districts of Jharkhand, Dadra and Nagar Haveli, Daman and Diu, district-wise, Mumbai of Maharashtra, Rajasthan and Madhya Pradesh during the last five years to bridge the gap in education of tribal children in remote areas, location-wise;
- (b) the locations out of the above mentioned locations where EMRS have not been started yet along with the target to start construction and teaching at said EMRS and the steps taken to operationalise those which are not functional so far, State-wise;
- (c) the total amount planned to be spent per student per year in these schools, State-wise;
- (d) the total number of sanctioned and functional EMRS in the country, State-wise including in Hazaribagh and Ramgarh of Jharkhand along with the funds sanctioned during the current year;
- (e) whether the Government is aware of the digital gap in the country especially among the tribal children who were unable to attend online classes due to lack of critical technical infrastructure for online classes during the pandemic, if so, the steps being taken by the Government to enhance the technology capability of EMRS schools; and
- (f) whether mobile facility is also likely to be provided in such schools in future to solve the problem of connectivity and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA):

(a) to (d): Government has decided to establish Eklavya Model Residential Schools (EMRS) in every block with 50% or more ST population and atleast 20,000 tribal persons. A total number of 740 EMRSs are scheduled to be established across the country by the year 2025-26, out of which 690 schools have already been sanctioned and 401 EMRSs are reported to be functional. Since no block fulfils the criteria for establishment of EMRS as per the schematic guidelines, no EMRSs have been sanctioned in Hazaribagh and Ramgarh district of Jharkhand, and Mumbai district of Maharashtra.

The State-wise details of sanctioned and functional EMRSs including that of Dadra & Nagar Haveli, Daman and Diu, Rajasthan and Madhya Pradesh during the last five years are at **Annexure-I**. District-wise and location-wise list of EMRSs sanctioned in Dadra & Nagar Haveli, Daman and Diu, Rajasthan and Madhya Pradesh during the last five years with their functional and construction status is at **Annexure-II**. Ministry in coordination with National Education Society for Tribal Students (NESTS), an autonomous organization to manage and implement the scheme of EMRS, is continuously coordinating and following up with the State Governments to get suitable land free from all encumbrances, including forest clearance. States have been advised to run schools in alternative buildings preferably in Government Buildings till the construction of schools is completed.

The approved capital cost for construction of EMRS is Rs.37.80 crores for plain areas which can go upto Rs. 48.00 crores in case of Northeast, Hilly and LWE affected areas. Recurring cost of Rs.1,09,000.00 per student per year is given to schools towards running and managing the school. Fund is released to NESTS and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of EMRSs and recurring cost for running of the schools. During the current financial year, i.e. 2022-23, Ministry has released an amount of Rs.1,465.27 crore to NESTS for implementation of the scheme of EMRS (as on 31.01.2023).

(e) and (f): Government is sensitive about the digital gap in the country especially among the tribal children. In order to ensure digital connectivity, Ministry has planned to set up technology enabled classrooms in coordination with Ministry of Electronics and Information Technology (MeitY) through ERNET in 175 EMRSs, with dedicated lease line through BSNL in phase-I.

Annexure-I

Annexure-Is referred in part (a) to (d) of the reply to Lok Sabha Unstarred Question No. †488 to be answered on 06.02.2023 raised by Shri Omprakash Bhupalsinh Alias Pawan Rajenimbalkar, Shri Vinayak Raut, Shri Bhagirath Choudhary, Shri Gajanan Kirtikar, Shrimati Delkar Kalaben Mohanbhai, Shri Jayant Sinha, Shri Sanjay Jadhav, Shrimati Keshari Devi Patel regarding "Eklavya Model Residential School".

S. No.	State	Total EMRS Sanctioned as on 31.1.2023	Functional as on 31.1.2023	EMRSs sanctioned during last five year (2017-18 to 2021-22)
1	Andhra Pradesh	28	28	14
2	Arunachal Pradesh	10	3	4
3	Assam	14	1	6
4	Bihar	3	0	1
5	Chhattisgarh	74	73	48
6	Dadra & Nagar Haveli and Daman & Diu	1	1	1
7	Gujarat	42	35	17
8	Himachal Pradesh	4	4	3
9	Jammu & Kashmir	6	6	3
10	Jharkhand	88	7	68
11	Karnataka	12	12	0
12	Kerala	4	4	2
13	Ladakh	3	0	2
14	Madhya Pradesh	70	63	37
15	Maharashtra	37	37	20
16	Manipur	21	3	16
17	Meghalaya	27	0	26
18	Mizoram	17	6	11
19	Nagaland	22	3	17
20	Odisha	104	32	77
21	Rajasthan	31	30	13
22	Sikkim	4	4	0
23	Tamil Nadu	8	8	2
24	Telangana	23	23	14
25	Tripura	21	6	15
26	Uttar Pradesh	4	2	0
27	Uttarakhand	4	3	3
28	West Bengal	8	7	1
	Grand Total	690	401	421

Annexure-II

Annexure-II as referred in part (a) to (d) of the reply to Lok Sabha Unstarred Question No. †488 to be answered on 06.02.2023 raised by Shri Omprakash Bhupalsinh Alias Pawan Rajenimbalkar, Shri Vinayak Raut, Shri Bhagirath Choudhary, Shri Gajanan Kirtikar, Shrimati Delkar Kalaben Mohanbhai, Shri Jayant Sinha, Shri Sanjay Jadhav, Shrimati Keshari Devi Patel regarding "Eklavya Model Residential School".

S. No.	State	District	Block	Village	Year of sanction	Functional Status	Building Status
1	Dadra & Nagar Haveli and Daman & Diu	Dadra & Nagar Haveli	Dadra & Nagar Haveli	Shelti	2020-21	Functional	In Progress
2	Madhya Pradesh	Alirajpur	Alirajpur	Alirajpur	2019-20	Functional	In Progress
3	Madhya Pradesh	Alirajpur	Jobat	Jobat	2020-21	Functional	In Progress
4	Madhya Pradesh	Anuppur	Pushparajgarh	Harra Tola	2021-22	Non Functional	Pre-construction stage
5	Madhya Pradesh	Balaghat	Baihar	Baihar	2020-21	Functional	In Progress
6	Madhya Pradesh	Barwani	Newali	Puruskheda	2020-21	Functional	In Progress
7	Madhya Pradesh	Barwani	Pati	Budi	2020-21	Functional	In Progress
8	Madhya Pradesh	Barwani	Rajpur	Rajpur	2019-20	Functional	In Progress
9	Madhya Pradesh	Betul	Bhainsdehi	Bhaisedhi	2020-21	Functional	In Progress
10	Madhya Pradesh	Betul	Bhimpura	Ratamati	2021-22	Non Functional	Pre-construction stage
11	Madhya Pradesh	Betul	Chicholi	Chicholi	2020-21	Functional	In Progress
12	Madhya Pradesh	Bhopal	Phanda	Bawadiya	2019-20	Functional	In Progress
13	Madhya Pradesh	Burhanpur	Khaknar	Manjrodkala	2020-21	Functional	In Progress
14	Madhya Pradesh	Chhindwara	Harrai	Harrai	2018-19	Functional	In Progress
15	Madhya Pradesh	Chhindwara	Tamia	Tamia	2018-19	Functional	In Progress
16	Madhya Pradesh	Dhar	Bagh	Banda	2021-22	Non Functional	In Progress
17	Madhya Pradesh	Dhar	Dahi	Pithanpur	2020-21	Functional	In Progress
18	Madhya Pradesh	Dhar	Gandhwani	Gandhwani	2019-20	Functional	In Progress
19	Madhya Pradesh	Dhar	Manawar	Dewla	2020-21	Functional	In Progress
20	Madhya Pradesh	Dindori	Karanjiya	karanjiya	2020-21	Functional	In Progress
21	Madhya Pradesh	Dindori	Menhadwani	Menhadwani	2020-21	Functional	In Progress
22	Madhya Pradesh	Dindori	Shahpura	Pipradi	2018-19	Functional	In Progress
23	Madhya Pradesh	Harda	Rehatgaon	Rehatgaon	2020-21	Functional	In Progress

24	Madhya Pradesh	Indore	Mhow	Jamaniya	2019-20	Functional	In Progress
25	Madhya Pradesh	Jabalpur	Panagar	Mahganva	2019-20	Functional	In Progress
26	Madhya Pradesh	Jhabua	Meghnagar	Meghnagar	2019-20	Functional	In Progress
27	Madhya Pradesh	Jhabua	Petlawad	Kardawad (Rural)	2019-20	Functional	In Progress
28	Madhya Pradesh	Khargone	Bhagwanpura	Bhagwanpura	2021-22	Non Functional	In Progress
29	Madhya Pradesh	Khargone	Jhiranya	Jhirnya	2019-20	Functional	In Progress
30	Madhya Pradesh	Khargone	Segaon		2021-22	Non Functional	Pre-construction stage
31	Madhya Pradesh	Mandla	Ghughari	Chatarpur	2020-21	Functional	Pre-construction stage
32	Madhya Pradesh	Mandla	Narayanganj	Sanghanpur Chowki	2020-21	Functional	Pre-construction stage
33	Madhya Pradesh	Mandla	Niwas	Niwas	2020-21	Functional	Pre-construction stage
34	Madhya Pradesh	Ratlam	Bajna	Ratlam	2020-21	Functional	In Progress
35	Madhya Pradesh	Seoni	Dhanora	Dhanaura	2021-22	Non Functional	Pre-construction stage
36	Madhya Pradesh	Shahdol	Jaitpur	Birodi	2020-21	Functional	In Progress
37	Madhya Pradesh	Shahdol	Sohagpur	Harri	2019-20	Functional	In Progress
38	Madhya Pradesh	Sheopur	Karahal	Panwada	2020-21	Functional	In Progress
39	Rajasthan	Banswara	Bagidora	Bansia	2020-21	Functional	Completed
40	Rajasthan	Banswara	Banswara	Dabrimal	2018-19	Functional	In Progress
41	Rajasthan	Banswara	Garhi	Parkhela	2020-21	Functional	Completed
42	Rajasthan	Dungarpur	Dungarpur	Gumanpura	2019-20	Functional	Completed
43	Rajasthan	Dungarpur	Sagwara	Surajgaon	2020-21	Functional	In Progress
44	Rajasthan	Pratapgarh	Arnod	Nagdera	2020-21	Functional	In Progress
45	Rajasthan	Pratapgarh	Dhariawad	Panchagurah	2020-21	Functional	In Progress
46	Rajasthan	Pratapgarh	Peepalkhoont	Mathugamda	2018-19	Functional	Completed
47	Rajasthan	Udaipur	Jhadol	Jotana	2020-21	Functional	Completed
48	Rajasthan	Udaipur	Kherwara	Khandiovri Uplaphala	2021-22	Functional	In Progress
49	Rajasthan	Udaipur	Lasadiya	Kun	2020-21	Functional	Completed
50	Rajasthan	Udaipur	Salumbar	Prem Nagar	2020-21	Functional	In Progress
51	Rajasthan	Udaipur	Sarada	Peepalkhunt	2019-20	Functional	Completed
